

[Translation]

MR. SPEAKER : I can get the matter discussed only.

[English]

I will get it discussed next time. You give me in writing.....

[Interruptions]

SHRI BASUDEB ACHARIA : There are as many as ten projects.....

[Interruptions]

[Translation]

MR. SPEAKER : Had you made a submission earlier I would have arranged a discussion. You have asked for only today. I shall get it done.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : Sir, this being the last day, why don't you, in your capacity as the Speaker, direct the Government to clarify the position and to make a statement about this non-clearance of various projects ?

MR. SPEAKER : I cannot force them but I will get it discussed. No problem with me. I have no hesitation in doing it...

(Interruptions)

[Translation]

MR. SPEAKER : You want a discussion today itself but today in the last day.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : Looking to the unanimous demand of the House, why don't you direct the Minister to make a statement ?

.....(Interruptions)

MR. SPEAKER : One thing more. Today is the final day for the discussion on the Plan and I think the Minister would be quite good enough to reply to this also...

(Interruptions)

MR. SPEAKER : And then I am open for discussion. You ask me any time, I will get it discussed.....

(Interruptions)

SHRI BASUDEB ACHARIA : Today is the last day. Where is the time ?

.....(Interruptions)

MR. SPEAKER : Shri Arjun Singh...

(Interruptions)

(At this stage Shri C. Madhav Reddi and some other hon. Members left the House)

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Review on and Annual Report of State Trading Corporation of India Ltd. for 1984-85, Projects and Equipment Corporation Ltd. for 1984-85, Trade Fair Authority of India, New Delhi for 1984-85, etc.

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the State Trading Corporation of India Limited for the year 1984-85.

[Shri Arjun Singh]

- (ii) Annual Report of the State Trading Corporation of India Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library See No. LT—1761/85]
- (b) (i) Review by the Government on the working of the Projects and Equipment Corporation of India Limited for the year 1984-85.
- (ii) Annual Report of the Projects and Equipment Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1662/85]
- (c) (i) A statement regarding Review by the Government on the Trade Fair Authority of India, New Delhi, for the year 1984-85.
- (ii) Annual Report of the Trade Fair Authority of India, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1763/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of India Export Organisations, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of India Export Organisations, New Delhi, for the year 1984-85.
[Placed in Library. See No. LT—1764/85]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Diamond Institute, Surat, for the year 1984-85.
[Placed in Library. See No. LT—1765/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Madras, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1766/85]
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the council for Leather Exports, Madras, for the year 1984-85.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1984-85.
[Placed in Library, See No. LT—1767/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Trade

- Development Authority, New Delhi, for the year 1984-85.
[Placed in Library. See No. LT—1768/85]
- (7) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board (Pool Fund) for the year 1982-83.
[Placed in Library. See No. LT—1772/85]
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
[Placed in Library. See No. LT—1769/85]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1984-85.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board Kottayam, for the year 1984-85.
[Placed in Library. See No. LT—1770/85]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Basic Chemicals, Pharmaceuticals and Cosmetics Export Promotion Council Bombay, for the year 1984-85.
[Placed in Library. See No. LT—1771/85]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Cadramom Board, Cochin, for the year 1984-85.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cardamom Board Cochin, for the year 1984-85.
[Placed in Library. See No. LT—1773/85]
- Review on and Annual Report of Central Inland Water Transport Corporation Ltd. for 1984-85 and Hindustan Shipyard Ltd. for 1984-85**
- THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, for the year 1984-85.
(ii) Annual Report of the Central Inland Water Transport Corporation Limited for the year 1984-85 along with Audited Accounts and the comments for the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1773/85]
- (b) (i) Review by the Government on the working of the Hindustan Shipyard Limited for the year 1984-85.
(ii) Annual Report of the Hindustan Shipyard Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1774/85]

Statement re-Review on and Annual Report of India Tourism Development Corporation Ltd., for 1984-85, Institute of Hotel Management Catering and Nutrition New Delhi for 1984-85 etc.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM (SHRI
H.K.L. BHAGAT) : I beg to lay on the
Table :-**

(1) A Copy each of the following papers (Hindi and English Versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the working of the India Tourism Development Corporation Limited for the year 1984-85.

(ii) Annual Report of the India Tourism Development Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed Library See No. LT—1775/85]

(2) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition, New Delhi, for the year 1984-85 alongwith Audited Accounts.

[Placed in Library See No. LT-1776/85]

(ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1777/85]

(iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Madras, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1778/85]

(iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Calcutta, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1779/85]

(v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1780/85]

(vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition, Ahmedabad, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1781/85]

(vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1782/85]

(viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1783/85]

(ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar, for the year 1984-85 along with Audited Accounts.

[Placed in Library, See No. LT—1784 85]

(x) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Lucknow, for the year 1984-85 along with Audited Accounts.

[Place in Library. See. No. LT—1785/85]

(xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa, for the year 1984-85 along with Audited Accounts.

[Place in Library. See. No. LT—1786/85]

(xii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Patna, for the year 1984-85 along with Audited Accounts.

[Place in Library. See. No. LT—1787/85]

(xiii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, New Delhi, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See. No. LT—1788/85]

(xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Tiruchirapalli, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See. No. LT—1789/85]

- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Institutes of Hotel Management, Catering Technology and Applied Nutrition at New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Bangalore, Hyderabad, Bhubaneswar, Lucknow and Goa and Food Craft Institutes at Patna, Delhi and Tiruchirapalli, for the year 1984-85. [Placed in Library. See. No. LT—1790/85]

Review and Annual Report of Metallurgical and Engineering Consultants (India) Ltd. for 1984-85, Vijayanagar Steel Ltd., for 1984-85, Sponge Iron India Ltd. for 1984-85 etc.,

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Metallurgical and Engineering Consultants (India) Limited for the year 1984-85.

(ii) Annual Report of the Metallurgical and Engineering Consultants (India) Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptrollers and Auditor General thereon.

[Placed in Library. See- No. LT—1790/85]

(b) (i) Review by the Government on the working of the Vijayanagar Steel Limited for the year 1984-85.

(ii) Annual Report of the Vijayanagar Steel Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1791/85]

(c) (i) Review by the Government on the working of the Sponge Iron India Limited for the year 1984-85.

(ii) Annual Report of the Sponge Iron India Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT—1792/85]

[Shri K.C. Pant]

- (d) (i) Review by the Government on the working of the Steel Authority of India Limited for the year 1984-85.
- (ii) Annual Report of the Steel Authority of India Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1793/85]
- (e) (i) Review by the Government on the working of the Hindustan Steel works construction Limited for the year 1984-85.
- (ii) Annual Report of the Hindustan Steel works Construction Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1794/85]
- (f) (i) Review by the Government on the working of the Neelachal Ispat Nigam Limited for the year 1984-85.
- (ii) Annual Report of the Neelachal Ispat Nigam Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1795/85]
- (g) (i) Review by the Government on the working of National Mineral Development Corporation Limited, for the year 1985.
- (ii) Annual Report of the National Mineral Development Corporation Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1796/85]
- (i) (i) Review by the Government on the working of Bharat Refractories Limited for the year 1984-85.
- (ii) Annual Report of the Bharat Refractories Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1797/85]
- (j) (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, for the year 1984-85.
- (ii) Annual Report of the Metal Scrap Trade Corporation Limited for the years 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1798/85]
- (k) (i) Review by the Government on the working of the Manganese Ore (India) Limited for the year 1984-85.
- (ii) Annual Report of the Manganese Ore (India) Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1799/85]
- (l) (i) Review by the Government on the working of the IISCO Ujjain Pipe and Foundry Company Limited for the year 1984-85.
- (ii) Annual Report of the IISCO Ujjain Pipe and Foundry Company Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1800/85]

- (m) (i) Review by the Government on the working of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited for the year 1984-85.
- (ii) Annual Report of the Visakhapatnam Steel Project Rashtriya Ispat Nigam Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1801/85]
- (n) (i) Review by the Government on the working of the Indian Iron and Steel Company Limited for the year 1984-85.
- (ii) Annual Report of the Indian Iron and Steel Company Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1802/85]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Mineral Development Board, New Delhi, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review by the Government on the working of the Mineral Development Board, New Delhi, for the year 1984-85.
[Placed in Library. See No. LT—1803/85]
- Notification under Essential Commodities Act, Review on and Annual Report of central cottage Industries corporation of India Ltd., for 1983-84 etc.**
- THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : I beg to lay on the Table—**
- (1) A copy of the Tea (Registration of Dealers and Declaration of Stocks) Amendment Order, 1985 (Hindi and English versions) published in Notification No. S.O: 807(E) in Gazette of India dated the 4th November, 1985 under sub-section (6) of section 3 of the Essential Commodities Act 1955.
[Placed in Library. See No. LT--1804/85]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Central Cottage Industries Corporation of India Limited for the year 1983-84.
- (ii) Annual Report of the Central Cottage Industries Corporation of India Limited for the year 1983-84 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library. See No. LT—1805/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Art Silk Mills' Research Association, Bombay, for the year 1984-85.
[Placed in Library, See No. LT—1806/85]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1984-85 along with Audited Accounts.

[Shri Khurshid Alam Khan]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1984-85.

[Placed in Library. See No. LT—1807/85]

- (6) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association Bombay, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1808/85]

- (iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1809/85]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1810/85]

- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association Ahmedabad Bombay Textile Research Association, Bombay, South India Textile Research Association, Coimbatore, Northern India Textile Research Association, Ghaziabad, for the year 1984-85.

[Placed in Library. See No. LT—1810/85]

Review on and Annual Report of Modern Food Industries (India) Ltd., for 1984-85, Bihar Fruit and Vegetable Development Corporation Ltd. Patna, for 1982-83, etc.

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Modern Food Industries (India) Limited for the year 1984-85.

- (ii) Annual Report of the Modern Food Industries (India) Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1811/85]

- (2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1986 :—

- (i) Review by the Government on the working of the Bihar Fruit and Vegetable Development Corporation Limited, Patna, for the year 1982-83.

- (ii) Annual Report of the Bihar Fruit and Vegetable Development Corporation Limited, Patna for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1812/85]

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT—1812/85]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation for the year 1984-85 along with Audited Accounts under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation for the year 1984-85.

[Placed in Library. See No. LT—1813/85]

Review on and Annual Report of Artificial Limbs Manufacturing Corporation of India, Kanpur, for 1984-85, Institute of the Physically Handicapped for 1984-85, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO): Sir, on behalf of Dr. Rajendra Kumari Bajpai, I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1984-85.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1814/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for the Physically Handicapped for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute for the Physically Handicapped for the year 1984-85.

[Placed in Library. See No. LT—1815/85]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1984-85.

[Placed in Library. See No. LT—1816/85]

Review on and Annual Report of Telecommunication Consultants India Ltd., for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, on behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Telecommunications Consultants India Limited for the year 1984-85.

(2) Annual Report of the Telecommunications Consultants India Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1817/85]

Annual Report etc. of Central Board for workers Education for 1984-85 and Annual Report etc. of National Labour Institute, New Delhi for 1984-85

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education for the year 1984-85.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for Workers Education for the year 1984-85 together with Audit Report thereon.

[Placed in Library. See No. LT—1818/85]

(3) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1984-85 along with Audited Accounts.

[Placed in Library. See No. LT—1819/85]

Notification under India Electricity Act and Review on and Annual Report of Rural Electrification Corporation Ltd. for 1984-85, etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 38 of the Indian Electricity Act, 1910 :—

(i) The Indian Electricity (Amendment) Rules, 1985 published in Notification No. G.S.R. 1049 in Gazette of India dated the 9th November, 1985.

(ii) The Indian Electricity (Amendment) Rules, 1985 published in Notification No. G.S.R. 1050 in Gazette of India dated the 9th November, 1985.

(iii) The Indian Electricity (Amendment) Rules, 1985 published in Notification No. G.S.R. 1051 in Gazette of India dated the 9th November, 1985.

(iv) The Indian Electricity (Amendment) Rules, 1985 published in Notification No. G.S.R. 1074 in Gazette of India dated the 16th November, 1985.

[Placed in Library. See No. LT—1820/85]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Rural Electrification Corporation Limited for the year 1984-85.

(ii) Annual Report of the Rural Electrification Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1821/85]

(b) (i) Review by the Government on the working of the National Projects Construction Corporation Limited for the year 1984-85.

(ii) Annual Report of the National Projects Construction Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1822/85]

(3) (i) A copy of the Annual Report (Hindi and English version) of the Central Power Research Institute for the year 1984-85 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute for the year 1984-85.

[Placed in Library. See No. LT—1823/85]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT): Sir, I wish to make a submission. It seems that the Opposition decided to walk out today and they took a pre-determined decision. Sir, a very large number of topics have been discussed. Whatever they have asked under the sum was discussed after permission was given by you. We discussed all topics which they all wanted. Not one was left. They never asked for it. Today they wanted to walk out. I wish to make a categorical statement on behalf of the Government that no projects of any State Government have been delayed without any reason. The Government has been quite fair and reasonable. This walk out is only a theatricality. I want to say it is just a theatricality. Still I would thank them for the cooperation that they have given us and we have cooperated with them. I want to thank them for the walk out also.

Annual Report of and Statement of Review on Rajghat Samadhi Committee for 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee for the year 1984-85 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding review by the Government on the working of the Rajghat Samadhi Committee for the year 1984-85.

[Placed in Library See No. LT—1824/85]

Notifications under Supreme Court Judges (conditions of Service) Act and High Court Judges (conditions of Service) Act

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): on behalf of Shri H. R. Bhardwaj: I beg to lay on the Table—

- (1) A copy of the Supreme Court Judges (Travelling Allowance) Amendment Rules 1985 (Hindi and English versions) published in Notification No G.S.R. 899 in Gazette of India dated the 28th September 1985 under sub-section (5) of section 24 of Supreme Court Judges (Conditions of Service) Act, 1958.

[Placed in Library See No. LT—1825/85]

- (2) A copy of the High Court Judges (Travelling Allowance) Amendment Rules 1985 (Hindi and English versions) published in Notification No. G.S.R. 1007 in Gazette of India dated the 2nd November, 1985 under sub-section (3) of section 24 of the High Court Judges (Conditions of Service) Act, 1954.

[Placed in Library See No. LT—1826/85]

Notification under Central Excise Rules Review on and Annual Report of Life Insurance Corporation of India for 1984-85, etc.

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH): On behalf of Shri Janardhana Poojary, I beg to lay on the Table—

- (1) A copy of the Notification No. G.S.R. 902(E) (Hindi and English versions) published in Gazette of India dated the 13th December, 1985 together with an explanatory memorandum regarding continuance of exemption to rough ophthalmic glass blanks including flit buttons from the whole of the duty of excise leviable thereon issued under the Central Excise Rules, 1944.

[Placed in Library See No. LT—1827/85]

[Shri Vishwanath Pratap Singh]

(2) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Life Insurance Corporation of India for the year 1984-85.

(ii) Annual Report of the Life Insurance Corporation of India for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1828/85] *

(3) A copy each of the following Reports (Hindi and English versions) :—

(i) Report of the Gaur Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1829/85]

(ii) Report of the Bhojpur Rohtas Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditors Report thereon.

[Placed in Library. See No. LT—1830/85]

(iii) Report of the Farukhabad Gramini Bank for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT—1831/85]

(iv) Report of the Marwar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library See No. LT—1832/85]

(v) Report of the Shahjahanpur Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1833/85]

(vi) Report of the Samut Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1834/85]

(vii) Report of the Banaskantha Mehsana Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1835/85]

(viii) Report of the Valsad Dangs Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1836/85]

(ix) Report of the Langpi Dehangi Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1837/85]

(x) Report of the Devas Shajapur Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1838/85]

(xi) Report of the Panchmahal Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.

[Placed in Library. See No. LT—1839/85]

- (xii) Report of the Ratnagiri Sindhu Durg Gramin Bank for the year the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1840/85]
- (xiii) Report of the Bastar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1841/85]
- (xiv) Report of the Dungarpur Banswara Kshetriya Gramin Bank for the year ended the 31st December, 1984, together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1842/85]
- (xv) Report of the Kapurthala Firozpur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report on.
[Placed in Library. See No. LT—1843/85]
- (xvi) Report of the Malaprabha Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1844/85]
- (xvii) Report of the Kamraz Rural Bank for the year ended the 31st December, 1984 together with the Account and the Auditor's Report thereon.
[Placed in Library. See No. LT—1845/85]
- (xviii) Report of the Mewar Anchalik Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1846/85]
- (xix) Report of the Sahyadri Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1847/85]
- (xx) Report of the Magadh Gramin Bank for the year ended the 31st December, 1984 together with Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1848/85]
- (xxi) Report of the Krishna Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1849/85]
- (xxii) Report of the Bundelkhand Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1850/85]
- (xxiii) Report of the South Malabar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1851/85]
- (xxiv) Report of the Shree Anantha Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1852/85]
- (xxv) Report of the Nagarjuna Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1853/85]

[Shri Vishwanath Pratap Singh]

- (xxvi) Report of the Pandyan Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1854/85]
- (xxvii) Report of the Chaitanya Gramin Bank for the year ended the 31st December, 1984 together with Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1855/85]
- (xxviii) Report of the Kshetriya Gramin Bank Hoshangabad for the year ended the 31st December, 1984 together with the Account and the Auditor's Report thereon.
[Placed in Library. See No. LT—1856/85]
- (xxix) Report of the Kosi Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts on the Auditor's Report thereon.
[Placed in Library. See No. LT—1857/85]
- (xxx) Report of the Sabarkantha Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. 1858/85]
- (xxxi) Report of the Shitradurga Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1859/85]
- (xxxii) Report of the Surendra Nagar Bhavnagar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library, See No. LT—1860/85]
- (xxxiii) Report of the Etaha Gramin Bank for the year ended the 31st December, 1983 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1861/85]
- (xxxiv) Report of the Monghyr Kshetria Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1862/85]
- (xxxv) Report of the Bardhman Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1863/85]
- (xxxvi) Report of the Pragjyotish Gaonlia Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1864/85]
- (xxxvii) Report of the Jamnagar Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1865/85]
- (xxxviii) Report of the Sultanpur Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1866/85]
- (xxxix) Report of the Madhubani Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1867/85]

- (xi) Report of the Durg-Rajnandgaon Gramin Bank for the year the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1868/85]
- (xlii) Report of the Rajgarh Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1869/85]
- (xliii) Report of the Sharda Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1870/85]
- (xliv) Report of the Pratapgarh Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. 1871/85]
- (xlv) Report of the Jammu Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. 1872/85]
- (xlvi) Report of the Pinakini Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1873/85]
- (xlvii) Report of the Sriganganagar Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1874/85]
- (xlviii) Report of the Vindhya Vasini Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1875/85]
- (xlix) Report of the Bundi Chittorgarh Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1876/85]
- (l) Report of the Manipur Rural Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1877/85]
- (li) Report of the Marudhar Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon,
[Placed in Library. See No. LT—1878/85]
- (lii) Report of the Gurdaspur Amritsar Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1879/85]
- (liii) Report of the Bijapur Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1880/85]
- (liiii) Report of the Srisathavahna Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1881/85]

[Shri Vishwanath Pratap Singh]

- (liv) Report of the Cauvery Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1882/85]
- (lv) Report of the Champaran Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1883/85]
- (lvi) Report of the Barabanki Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
(Placed in Library. See No. LT—1884/85)
- (lvii) Report of the Himachal Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1885/85]
- (lviii) Report of the Tulsi Gramin Bank for the years ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1886/85]
- (lix) Report of the Tungbhadra Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1887/85]
- (lx) Report of the Hadoti Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1888/85]
- (lxi) Report of the Nimar Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1889/85]
- (lxii) Report of the Jamuna Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1890/85]
- (lxiii) Report of the Rajgarh Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1891/85]
- (lxiv) Report of the Haryana Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1892/85]
- (lxv) Report of the Mandla Balaghat Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1893/85]
- (lxvi) Report of the Shivpuri Guna Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT—1894/85]
- (lxvii) Report of the Gurgaon Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and Auditor's Report thereon.
[Placed in Library. See No. LT—1895/85]

(lxviii) Report of the Chatrasal Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1896/85]

(lxix) Report of the Dhenkanal Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1897/85]

(lxx) Report of the Nalanda Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1898/85]

(lxxi) Report of the Shehdol Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1899/85]

(lxxii) Report of the Palamau Kshetriya Gramin Bank for the year ended the 31st December, 1984 together with the Accounts and the Auditor's Report thereon.

[Placed in Library. See No. LT—1900/85]

Annual Report of and Statement re-Review on Special Organising Committee, IX Asian Games, for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD):
On behalf of Shrimati Margarat Alva I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Special Organising Committee IX Asian Games, New Delhi, for the year 1984-85 along with Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Special Organising Committee, IX Asian Games, New Delhi, for the year 1984-85.

[Placed in Library. See No. LT—1901/85]

Statement re-Review on and Annual Report of Bharat Heavy Electricals Ltd, for 1984-85, Heavy Engineering Corporation, Ltd. for 1984-85, etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):
I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1986 —

(a) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, for the year 1984-85.

(ii) Annual Report of the Bharat Heavy Electricals Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1902/85]

(b) (i) A statement regarding Review by the Government on the working of the Heavy Engineering Corporation Limited for the year 1984-85.

(ii) Annual Report of the heavy Engineering Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1903/85]

(c) (i) A statement regarding Review by the Government on the working of the Bharat Pumps and Compressors Limited for the year 1984-85.

[Shri M. Arunachalam]

- (ii) Annual Report of the Bharat Pumps and Compressors Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1904/85]
- (d) (i) A statement regarding Review by the Government on the working of the Chandigarh Industrial and General Development Corporation Limited, Chandigarh, for the year 1984-85.
(ii) Annual Report of the Chandigarh Industrial and General Development Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT—1905/85]
- (e) (i) A statement regarding Review by the Government on the working of the Delhi State Industrial Development Corporation Limited for the year 1981-82.
(ii) Annual Report of the Delhi State Industrial Development Corporation Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (e) of item (1) above.
[Placed in Library. See No. LT—1906/85]
- (3) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Tool Room and Training Centre, Delhi, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1907/85]
- (ii) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room, Ludhiana, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1908/85]
- (iii) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Calcutta, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1909/85]
- (iv) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tool Design, Hyderabad, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1910/85]
- (v) A copy of the Annual Report (Hindi and English versions) of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1984-85 along with Audited Accounts.
[Placed in Library. See No. LT—1911/85]
- (vi) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Hand Tools Jalandhar, for the year 1984-85 along with Audited Accounts.
- (b) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tool Room, and Training Centre, Delhi, Central Tool Room, Ludhiana, Central Tool Room and Training Centre, Calcutta, Central Institute of Tool Design, Hyderabad, Institute for Design of Electrical Measuring Instruments, Bombay, and Central Institute of Hand Tools, Jalandhar, for the year 1984-85.
[Placed in Library, See No. LT—1912/85]

**Report on Scientific Studies on Bhopal
Toxic Gas leakage**

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : I beg to lay on the Table a copy of the Report (Hindi and English versions) on Scientific Studies on the factors related to Bhopal Toxic Gas Leakage.

[Placed in Library. See No. LT—1913/85]

Reviews on and Annual Reports of Hindustan Zinc Ltd. and Bharat Gold Mines Ltd. for the year 1984-85

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) : On behalf of Shrimati Ram Dulari Sinha, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) (i) Review by the Government on the working of the Hindustan Zinc Limited for the year 1984-85.

(ii) Annual Report of the Hindustan Zinc Limited, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1914/85]

(2) (i) Review by the Government on the working of the Bharat Gold Mines Limited for the year 1984-85.

(ii) Annual Report of the Bharat Gold Mines Limited for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1915/85]

Statement re-Review on and Annual Report of National Research Development Corporation of India for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : On behalf of Shri Shivraj V. Patil, I beg to

lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) A statement regarding Review by the Government on the working of the National Research Development Corporation of India for the year 1984-85.

(2) Annual Report of the National Research Development Corporation of India for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1916/85]

Annual Report of and Review on Raja Ram Mohun Roy Library Foundation for 1984-85 and National Institute of Physical Education and Sports, Patiala for 1984-85 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : On behalf of SHRIMATI SUSHILA ROHATGI, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of Raja Ram Mohun Roy Library Foundation for the year 1984-85 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of Raja Ram Mohun Roy Library Foundation for the year 1984-85.

[Placed in Library. See No. LT—1917/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1984-85 along with Audited Accounts.

[Shri Ghulam Nabi Azad]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1984-85.
[Placed in Library. See No. LT—1918/85]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 1984-85.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Calcutta, for the year 1984-85.
[Placed in Library. See No. LT—1919/85]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 1984-85 along with Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sangeet Naatak Akademi, New Delhi, for the year 1984-85.
[Placed in Library. See No. LT—1920/85]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Kanpur, for the year 1984-85.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kanpur, for the year 1984-85.
[Placed in Library. See No. LT—1921/85]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1984-85.
[Placed in Library. See No. LT—1922/85]

Review on and Annual Report of Andaman Nicobar Islands Forest and Plantation Development Corporation Ltd., Port Blairs for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): On behalf of Shri Z. R. Ansari, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, for the year 1984-85.
(2) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1984-85 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1923/85]

Annual Report of and Review on National Institute for the Visually Handicapped for 1984-85

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, for the year 1984-85 along with Audited Accounts,

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Visually Handicapped for the year 1984-85. [Placed in Library. See No. LT—1924/85]

12.11 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Minutes

SHRI M. THAMBI DURAI (Dharmapuri): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Sixth to Tenth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.12 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Statements

SHRI RAJMANGAL PANDE (Deoria): Sir, I beg to lay on the table the following Statements (Hindi and English versions) on Public Accounts Committee :—

- (i) Statements showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 141st Report (Sixth Lok Sabha) on University Grants Commission.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 56th Report (Seventh Lok Sabha) on Customs Receipts.

- (iii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V or 60th Report (Seventh Lok Sabha) on Union Excise Duties.

- (iv) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 77th Report (Seventh Lok Sabha) on Cash Assistance for Export of Deoiled Rice Bran.

- (v) Statement showing action taken by Government on the recommendation contained in Chapter I and final replies in respect of Chapter V of 80th Report (Seventh Lok Sabha) on M/s. International Computers Ltd., U.K.

- (vi) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 89th Report (Seventh Lok Sabha) on Execution of a Naval Project and disposal of aluminium scrap by an Ordinance Factory.

- (vii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 95th Report (Seventh Lok Sabha) on review on inventory holding patterns in the Military Engineer Services in a Command.

- (viii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 120th Report (Seventh Lok Sabha) on Unauthorised Occupation of Salt Land—Bharpur Salt Works and Dry Hydrated Lime and Clay Pozzolans Plants.

- (ix) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 128th Report (Seventh Lok Sabha) on Lost Property Offices.